## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH.

No. M.A. 296 of 1996 (OA 148/96)

Present: Hon 'ble Dr. B.C.Sarma, Member (A)

Hon 'ble Mr. D. Purakayastha, Member (J)

F. X. WOOD

VS.

## UNION OF INDIA & ORS.

For applicant:

Mr. B. Chatterjee, Counsel.

Ms. B.Mondal, Counsel.

For respondents:

Mr. P.K.Arora, Counsel.

heard on: 2.1.97 :: Ordered on : 2.1.97.

## ORDER

## B.C.Sarma, AM

Mr.B.Chatterjee, ld. counsel, appearing for the applicant submits that the applicant does not want to press this M.A. The M.A. is diposed of as not pressed. No order is passed as regards costs.

MEMBER (J)

MEMBER (A)